



Srinagar, the 15<sup>th</sup> June, 2017

SRO 247 Whereas, the Government vide notification SRO-125 dated 21<sup>st</sup> April, 2014, appointed Additional District and Sessions Judge Udampur as an Arbitrator for a period of four months to make an award in respect of land measuring 1780 Kanals 09 Marlas, comprising of khasra numbers shown in Annexure-"A" to the said notification, situated at Village Priyan, Gordi, Southan, Sutain and Thill of Tehsil and District Udampur; and.

Whereas, the said arbitrator had requested for further extension of time enabling him to complete proceedings and make the award thereof, which was considered by the Government and vide SRO-244 dated 30<sup>th</sup> June, 2015, the time for making the award was extended for a further period of one year i.e, 21<sup>st</sup> of August, 2014; and.

Whereas, the said Arbitrator has again requested for further extension of time enabling him to complete the proceedings and make the award thereof; and.

Whereas, the Government has considered the matter and decided that further extension in time for making the award be granted.

Now, therefore, in exercise of the powers conferred by sub-rule(1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby direct that the time for making the award shall and shall always be deemed to have been extended by a further period of two years w.e.f 21<sup>st</sup> of August, 2015.

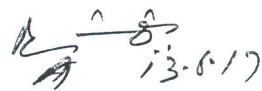
By Order of Government of Jammu and Kashmir.

Sd/-  
(R.K Goyal) IAS,  
Principal Secretary to the Government,  
Home Department

Dated:- 15 -06-2017

No. Home/CL-37/2013  
Copy to:-

1. Chief Secretary, Civil Secretariat, J&K.
2. Principal Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Governor.
4. Divisional Commissioner, Jammu.
5. Commissioner/Secretary to the Government Department of Law, Justice and Parliamentary Affairs(w.7.s.c).
6. Principal Director Defence Estates, Northern Command, P.O Satwari, Jammu.
7. Deputy Commissioner, Udampur.
8. Director Archaeology, Archives and Museums.
9. Additional District and Sessions Judge, Udampur.
10. Defence Estates Officer, Jammu Udampur Circle.
11. Private Secretary to Principal Secretary(Home).
12. General Manager, Ranbir Government Press, Srinagar/Jammu.
13. I/C, Website Section, Home Department/GAD.
14. Office Records file.....

  
(Mushtaq Ahmad) KAS,  
Deputy Secretary to the Government,  
Home Department

  
12/6/2017

